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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	TP 16/16	For Hearing	397/ 398	M.Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL. NO.	NAME (IN CAPITAL)	SIGNATURE
3	CHANDAN 9845375010	Chandan
3	CHANDAN 9845375010	Chandan

3 CHANDAN 9845375010 Respondent 1 to 10

RIDHINIA.T Petitioners

AKLAW CHAMBERS

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Counsel for petitioner is present. Counsel for respondent is also present. IA No.109/2017 is taken up today. Counsel for respondent in IA No.109/17 reported no objection. Hence, petition is allowed. The ex-parte order passed against Respondent No.9 is set aside vide separate order.

Both the counsels are directed to proceed with the matter on the next hearing date and no adjournment will be given as this matter relates to 2009.

List it on 18.10.2017.

MEMBER (J)

MEMBER (T)